

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 766
ANSWERED ON 28TH APRIL, 2016

TOLL TAX COLLECTION TO FARMERS

766. SHRIMATI RITI PATHAK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has asked Private Highway developers to provide equal share toll tax collection to the farmers whose land has been acquired for construction and expansion of highways, if so, the details thereof;
- (b) whether the Government has asked private highway developers to start new projects because the Government has given priority for Public-Private-Partnership system in Highway sector; and
- (c) if so, the details thereof and the response of the private highway developers thereto?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) No Madam.

(b) and (c) Private highway developers are encouraged to bid for highway projects under PPP Mode of delivery i.e. both BOT (Toll) & Hybrid Annuity Mode.
